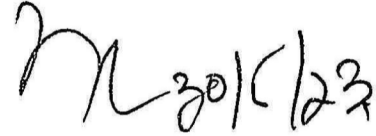


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Ms. Kaveri Baweja, Officer In-Charge (Administration Branch-I, Judicial Branch & Protocol Cell)/ District Judge, Commercial Court, (Central), Tis Hazari Courts, Delhi is hereby detained to look after the Administrative work on 12.06.2023 & 13.06.2023 during the summer vacation, 2023.

The Judicial Officer shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during Summer Vacations, 2023.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQ)
Delhi

No. 1197/43612-62/S.V/Gaz/2023

Dated : 30 MAY 2023

Copy forwarded for information & necessary action to :

1. The Registrar General, High Court of Delhi New Delhi.
2. The Officer concerned.
3. The AO/AO(J), Administration Branch (I,II&III), Accounts Branch, Care Taking Branch (Central), Pool Cars, Facilitation Centre, THC, Delhi
4. The PS/Reader to Ld. Pricipal District & Sessions Judge (HQs), THC, Delhi.
5. The Dealing Official (Leave), Judicial Branch (Central), THC, Delhi.
6. The Website Committee (English/Hindi) THC, Delhi.



Principal District & Sessions Judge (HQ)
Delhi